



Regional Office, Ballabgarh Region
Haryana State Pollution Control Board
Near Hewo Apartment, Sector -16A, Faridabad
Website - www.hspcb.gov.in E-Mail -
hspcbrobr@gmail.com
Contact No. 0129-2225314



No. HSPCB/BR/2020/ 9372

Dated: 25/02/2020

To

The Registrar General
National Green Tribunal
New Delhi

Sub: Status of unit M/s R.R. Industries ,Vill-Machghar, Faridabad in compliance of order dated 24.01.2020.

In this connection, it is submitted that the unit has been visited on dated 25.02.2020 alongwith Sh. Sushil Sharma, Tehsildar i.e. the representative of Deputy Commissioner, Faridabad nominated vide DC office letter No.19015 dated 13.02.2020 in compliance of Hon'ble National Green Tribunal, New Delhi order dated 24.01.2020 for verification and found that the unit is closed permanently and removed its plant and machinery from the site. The copy of spot inspection report and photographs of the unit is attached herewith.

DA/spot inspection report, photographs

[Signature] 25/2/2020

Regional Officer
Ballabgarh Region
Dated:

Endst. No.: HSPCB/BR/2020/

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board, Panchkula for information please.

Regional Officer
Ballabgarh Region

Endst. No.: HSPCB/BR/2020/

Dated:

A copy of above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information please.

Regional Officer
Ballabgarh Region



SPOT INSPECTION REPORT

- | | | |
|--|---|---|
| 1. Name & Address of Unit | : | R.R. Industries
V.P.P. Machghar, Faridabad |
| 2. Date of Inspection | : | 25/2/2020 12:50 P.M. |
| 3. Date of Commissioning of the Unit | : | N.A. |
| 4. CTE/CTO status | : | N.A. |
| 5. Raw Material used & Product Detail | : | N.A. |
| 6. Manufacturing Process in brief | : | N.A. |
| 7. Source of Water Pollution | : | N.A. |
| 8. Status of ETP/STP with detail, If any | : | N.A. |
| (I) Components of ETP/STP | : | N.A. |
| 9. Source of Air Pollution | : | N.A. |
| 10. Status of APCM with detail | : | N.A. |
| 11. (i) Status of DG Set | : | N.A. |
| (ii) Acoustic Chamber provided or Not | : | N.A. |
| 12. Whether Complying HWM Rules or not | : | N.A. |
| (i) Whether Board displayed or not | : | N.A. |
| (ii) Agreement with registered agency | : | N.A. |
| 13. Pollution/Non Pollution | : | N.A. |
| 14. Sample Collected or not | : | N.A. |
| 15. Remarks | : | The unit has been visited for verification in compliance of NHT order dated 24.11.2020 in the case of Ramkumar v/s State of Haryana & O.C.A. no. 1032/2018 and found that the unit is closed permanently and removed complete plant & machinery from the unit. No activity found in the unit. The photographs has been taken of closed unit. (Copy enclosed). |

Name- _____
 Designation- _____
 Contact No. _____
 Representative of unit

No Representative available.
 except Chokidar.

Date: 25/2/20
 Name - Sachin Kumar Sushil Sharma
 Designation - AEE, HSPCB Tehsil Officer, Ballabgarh
 Date - _____
 Officer/ official of the Board
 (Representative of Deputy Commissioner)





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